

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3191  
ANSWERED ON:11.02.2014  
UPLIFTMENT OF WEAKER SECTIONS  
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**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of various projects being implemented by the Government for the upliftment of weaker sections of the society;
- (b) the number of persons benefited therefrom during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has reviewed the performance of various ongoing schemes for the welfare of Scheduled Castes and Other Backward Classes considering the present status of these reserved categories;
- (d) if so, the details thereof;and
- (e) the efforts made by the Government for the better implementation of the said schemes?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

- (a) Details of the major Centrally Sponsored and Central Sector Schemes for the Development of Scheduled Castes (SC) are:
- (i) Special Central Assistance to Scheduled Caste Sub-Plan,
  - (ii) Post-matric Scholarship for SC Students,
  - (iii) Pre-matric Scholarship to the Children of those engaged in `unclean` occupations,
  - (iv) Pre-Matric Scholarship for SC students studying in classes IX & X.
  - (v) Babu Jagjivan Ram Chhatrawas Yojna,
  - (vi) Implementation of Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act; and
  - (vii) Upgradation of Merit of SC students.

Similarly following schemes are being implemented for the welfare of Other Backward Classes:

- (i) Post-matric Scholarship for OBC Students,
  - (ii) Pre-matirc Scholarship for OBC students;
  - (iii) Construction of hostels for OBC boys and girls;
  - (iv) Assistance to Voluntary Organisations working for the welfare of OBCs.
- (b) Year-wise and State-wise details of number of beneficiaries of the above schemes is at Annexure-I.

(c) to (e) The performance of the schemes is reviewed from time to time through periodical progress reports received from State Governments/UT Administrations, field visits of the officials of the Ministry, Annual Conferences with States/UTs and sponsoring of evaluation studies through independent valuation agencies etc. For better administration of the schemes the States/UTs are advised to make payment of scholarships to students through banks/post offices. The release of further grants is made only on receipt of audited Utilisation Certificates in respect of grants released earlier. The Grants-in-Aid to NGOs is made by electronic transfer.